

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1039

DATED:- 17/11/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	001 Salary	002 T.E.	006 Tele phone	007 O.E.	008 Elect.	014 POL	641-Pensionary charges (NPS)
1.	Pr. D&S Judge, Kathua	30.00	---	---	---	---	---	0.40
2.	Pr. D&S Judge, Bandipora.	---	---	---	0.30	---	0.30	0.40
3.	Pr. D&S Judge, Ganderbal	---	1.00	---	---	---	0.30	---
4	Pr. D&S Judge, Reasi.	---	0.75	---	---	---	---	---
5	Pr. D&S Judge, Ramban.	25.00	---	0.15	0.30	---	0.25	---
6	Pr. D&S Judge, Leh	20.00	---	---	---	---	---	---
7	Addl. Distt. Judge (Bank Cases) Jammu.	10.00	---	---	0.10	---	0.10	0.05
8	Addl. D&S Judge, Doda.	20.00	0.50	---	0.20	1.64	0.10	0.20
9	Ist. Addl. D&S Judge, Baramulla.	15.00	---	---	---	---	---	---
10	C.J.M. Jammu.	---	---	---	---	---	---	0.30
11	C.J.M. Ramban.	15.00	---	---	---	---	---	---
12	C.J.M. Rajouri.	10.00	0.80	0.10	0.30	---	0.20	---
13	C.J.M. Pulwama.	---	---	---	0.10	---	0.20	0.40
14	Sub Judge, Nowshera.	15.00	---	0.10	0.10	---	0.20	0.10
15	Sub Judge, Katra.	10.00	---	---	---	---	---	---
16	Spl. Mob. Mag. Pulwama.	10.00	---	---	0.20	---	0.30	0.40
17	P&T Magistrate, Srinagar	20.00	0.50	0.15	0.30	---	0.30	0.40
18	Excise Magistrate, Jammu	---	---	---	---	---	0.25	---
19	City Judge, Srinagar.	15.00	---	---	0.10	---	---	---
20	Forest Magistrate, Srinagar.	---	---	---	---	---	0.30	0.30
21	Railway Mag. Jammu.	15.00	0.50	---	0.15	---	0.20	0.20
22	Munsiff, Shopian.	10.00	---	---	0.20	---	---	0.40
23	Munsiff, Jammu.	---	---	---	0.10	---	0.10	0.30
24	Munsiff, Bani.	15.00	---	---	0.10	---	0.10	0.40
25	Munsiff, Sankoo.	---	---	---	0.30	---	0.30	---
26	Distt. Mob. Mag. (Tr) Rajouri.	10.00	0.50	---	0.20	---	0.30	0.40
27	Addl. Deputy . Commr. Pulwama.	1.82	---	---	---	---	---	0.19
28	Tehsildar Pulwama	2.00	---	---	---	---	---	0.19
29.	Distt. Mag. Srinagar.	1.00	---	---	---	---	---	0.10
30	Cantonment Mag. Jammu	1.00	---	---	---	---	---	---
31	Addl. Mob. Mag. (Tr) Sgr.	7.00	0.20	---	0.15	---	0.30	0.60

By Order.

[Signature]
Deputy Registrar (Acctts)

No: 45119-65/AC

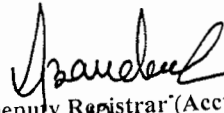
Dated: 17/11/2018

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- 1-6. Pr. D&S Judge, Kathua/Bandipora/Ganderbal/Reasi/Ramban/Leh.
7. Addl. Distt. Judge, (Bank Cases) Jammu.
8. Addl. D&S Judge, Doda.

9. Ist.Addl. D&S Judge, Baramulla.
- 10-13. C.J.M. Jammu/Ramban/Rajouri./Pulwama
- 14-15 Sub Judge, Nowshera/Katra.
16. Spl.Mob. Magistrate, Pulwama.
17. P&T Magistrate, Srinagar.
18. Excise Magistrate, Jammu.
19. City Judge, Srinagar.
20. Forest Magistrate, Srinagar.
21. Railway Magistrate, Jammu.
- 22-25 Munsiff, Shopian/Jammu/Bani/Sankoo.
26. Distt. Mokb. Mag. (Tr) Rajouri.
27. Addl. Mob. Mag. (Tr) Srinagar.
28. Distt. Magistrate, Srinagar.
29. Addl. Deputy Commissioner, Pulwama.
30. Tehsildar, Pulwama.
31. Cantonment Magistrate, Jammu.
32. Treasury Officer, Saddar Try. Srinagar.
33. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 34-48 Treasury Officer, Kathua/Bandipora/Ganderbal/Reasi/Ramban/Leh/Doda/
Baramulla/Rajouri/Pulwama/Shopian/Sankoo/Bani//Nowshera/Katra.
.... For inf. and necessary action.
49. Order Book.

9/c n/c Jammu for up-landings
A. S. S. S.


Deputy Registrar (Acctts) 17/11/18
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